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BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.59/7/NCLT/AHM/201

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
NATIONAL COMPANY LAW TRIBUNAL , AHMEDABAD BENCH ON 25.06.2020

Name of the Company:

IDBI Bank Ltd.
V/s.
Doshion Pvt Ltd.

Section:

Section 7 of the Insolvency and Bankruptcy Code

ORDER

No one appeared for the Financial Creditor.

Learned Counsel Mr. Shashvata Shukla appeared for the Corporate Debtor.

The matter stands adjourned for **fresh hearing** on 20.07.2020.

The Corporate Debtor is directed to inform the date of hearing to the Financial Creditor.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 25th day of June, 2020.

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